

NOTICE

It is for the information of all the Advocates/Litigants that as per the decision of Hon'ble Committee, persons belonging to Schedule Castes, Scheduled Tribes, Backward Class (other than Creamy layer), land less labourer, persons holding yellow card, should file a proof along with the affidavit stating therein that he/she belongs to marginalized section of Society.

The cases relating to "Crime Against Children, differently abled persons, senior citizens and marginalized sections of Society" will be given priority.

The Members of the Bar are requested to provide the information regarding the cases relating to the aforesaid categories which have already been filed by them so that data in the computer can be updated for monitoring of these cases.

Sd/-
Joint Registrar
(Judicial-II)
21.03.2016